

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 50 of 2013 & IA No. 75 of 2013

Dated : 28th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Gridco Ltd. Appellant (s)

Versus

Oricon Equipments (P) Ltd. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Hemant Singh for R-1

ORDER

Heard the learned counsel for the appellant and the respondent no.1.

Learned counsel for the State Commission submits that he will file reply and Vakalatnama today in the Registry in the course of the day after supplying copy on the other side.

Post the matter for further hearing on **15th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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